IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-228(PB)/2017

IN THE MATTER OF:

One Up Trade Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs

M/s. AMR Infrastructure Ltd.

RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

PRESENTS:

For the Petitioner(s):-

Mr. Ambuj Dixit & Mr. Yashvardhan,

Advocates

For the Respondent(s):-

Mr. Sidharth Bauthia, Advocate for

the Intervener

ORDER

For order, see (IB)-02(PB)/2017